

LOK SABHA
UNSTARRED QUESTION NO. 5387
TO BE ANSWERED ON 06.04.2017

PAYMENT TO TEXTILE WORKERS

5387. SHRI PANKAJ CHAUDHARY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government has received a communication dated 18.03.2017 regarding compliance of order dated 03.03.2017 and 08.03.2017 of the Hon'ble High Court, Allahabad for making payment of Rs. 10 crore to Ganesh Sugar Mills, Anandnagar in Uttar Pradesh;
- (b) if so, the details of action taken in this regard; and
- (c) the time by which payment of Rs.10 crore is likely to be made to the employees of Ganesh Sugar Mills as per the said orders?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a): Yes, Madam. A letter dated 18.03.2017 from Shri Pankaj Chaudhary, Hon'ble Member of Parliament, Lok Sabha has been received in this regard.

(b) & (c): National Textile Corporation Limited has initiated action for settling the dues of workmen in terms of orders of the Hon'ble High Court of Allahabad before next date of hearing.
